

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No219  
Co.Appeal 28 of 2017

**Proceedings under Section 56,58,59**

**IN THE MATTER OF:**

Suman Kumar Sinha

.....Applicant

V/s

The Baroda Crystal Glass Works Ltd & Ors

.....Respondent

**Order delivered on 15/03/2023**

**Coram:**

Dr. Madan B Gosavi, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Pavan Godiawala, Adv.

For the Respondent : None

**ORDER**

Learned Counsel for the applicant appeared. No one appeared for respondent.

List for further consideration on 19.04.2023

-Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-Sd-

**DR. MADAN B GOSAVI  
MEMBER (JUDICIAL)**